

ITEM NO.112

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 02/12/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Mukesh K. Giri, Adv.
Vidya V. Pawar, Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.
Mr. D. Jha, Adv.
Mr. Nitin Kumar Thakur, Adv.

Mr. P. N. Puri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the joint prayer made by the learned counsel appearing for the parties, list the Criminal Appeals on Tuesday, the 8th December, 2015.

(VISHAL ANAND)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER